
R. Jegatheeshwaran & Others Vs State & Others

**Criminal Original Petition (MD) No. 4999, 5181 Of 2019, Criminal Miscellaneous
Petition (MD) No. 3140, 3141, 3260, 3320 Of 2019**

Court: Madras High Court (Madurai Bench)

Date of Decision: April 8, 2019

Acts Referred:

Indian Penal Code, 1860 " Section 286#Constitution Of India, 1950 " Article 21

Hon'ble Judges: M. Dhandapani, J

Bench: Single Bench

Advocate: R. Murugan, A.P.G. Ohm Chairma Prabhu

Final Decision: Allowed

Judgement